

**Subject: Draft Food Safety and Standards (Prohibition and Restriction on sales) Amendment Regulations related to sale of beverages containing artificial sweeteners through vending machines,-.**

**FORMAT FOR SENDING THE COMMENTS AND SUGGESTIONS**

<b>Sr. No.</b>	<b>Name and Address of the organisation/person, contact number and E-mail</b>	<b>Relevant section in the draft notification on which comments are being provided</b>	<b>Comments/suggestion</b>	<b>Rationale</b>	<b>Remarks</b>

**Date:**

**Place:**

**Name and signature**